

## Annexure-6

Name of the corporate debtor: Sharan Hospitality Private Limited; Date of commencement of liquidation: 27.11.2023 ; List of stakeholders as on: 27.11.2023

## List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Link Intime India Private Limited	26-12-2023	76,700.00	15,340.00	Professional Fees	0.00	-	0.00	0.69%	0.00	0.00	61,360.00	0.00	Claim of Rs.61,360/- pertaining to the bills raised during Liquidation period have not been admitted because the same shall be taken into account and cleared during the Liquidation period itself.
2	Colliers International (India) Property Services Private Limited	27-12-2023	38,17,755.00	16,35,492.84	Service Provider	0.00	-	0.00	73.24%	0.00	0.00	21,82,262.16	0.00	Excess claim of Rs.439499/- is not admitted; Interest of Rs. 1714565/- is not admissible, hence rejected; TDS of Rs. 28198.16 not admitted.
3	M.B. Engineering	28-05-2019	74,753.00	73,486.00	Material Supplier	0.00	-	0.00	3.29%	0.00	0.00	1,267.00	0.00	TDS Rejected in CIRP
4	Rakesh Roshan	24-06-2019	40,781.00	40,435.00	Supply of Installation Work	0.00	-	0.00	1.81%	0.00	0.00	346.00	0.00	TDS Rejected in CIRP



5	SNG & Partners	08-08-2019	4,90,000.00	4,41,000.00	Professional Fees	0.00	-	0.00	19.75%	0.00	0.00	49,000.00	0.00	TDS Rejected in CIRP
6	Vaish Associates	08-08-2019	30,400.00	27,360.00	Professional Fees	0.00	-	0.00	1.23%	0.00	0.00	3,040.00	0.00	TDS Rejected in CIRP
<b>Total</b>			<b>45,30,389.00</b>	<b>22,33,113.84</b>	-	<b>0.00</b>	-	<b>0.00</b>	<b>100.00%</b>	<b>0.00</b>	<b>0.00</b>	<b>22,97,275.16</b>	<b>0.00</b>	-

